

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/543/(IB)/2017
NAME OF THE PETITIONER(S) : SYNCOTTS SPORTS PVT LTD
NAME OF THE RESPONDENT(S) : BENNCO ENTERPRISES PVT LTD
UNDER SECTION : 9 rule 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
	V Mahadev	Counsel for public's interest	V Mahadev
	P. NEELAKANTAN	Counsel for Corporate Debtor	Neelakantan

ORDER

Counsels for both the parties are present. Counsel for Corporate Debtor prayed for time to file schedule of payment and to bring one more D.D. in order to show bona-fide. At request, time is enlarged. Put up on **02.11.2017 at 10.30 A.M.**

SD
MEMBER (TECHNICAL)
ghk

SD
MEMBER (JUDICIAL)